<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 2 OF 2016 & IA NO. 2 OF 2016 <u>AND</u> <u>APPEAL NO. 27 OF 2016</u>

Dated: 10th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

A.No. 2 of 2016 & IA No. 2 of 2016

Kishangarh Hi-Tech Textile Park Ltd. (KHTPL)	Appellant(s)
Vs.	
Rajasthan Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s)	:	Mr. Kumar Mihir
Counsel for the Respondent(s)	:	Mr. Pradeep Misra
		Mr. Manoj Kumar Sharma for R.2

A.No. 27 of 2016

ACC Ltd.	Va		Appellant(s)
Rajasthan Electricity Regulatory Co	Vs. mmiss		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anurag Agrawal Mr. Satish Pareek	
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kumar Sha Mr. Kumar Mihir for R	

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>14.09.2017</u>.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson